

ORISSA HIGH COURT

FILING REPORT AS ON :09/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20764/2026	SUDARSAN NAYAK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /355 /2022 () //	AOR20220000014C202600032
2	D-BLAPL/20766/2026	SUBHAM SAMANTARAY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALIAPANDA /120 /2026 () //	AOR20220000014C202600034
3	D-BLAPL/20769/2026	PRAKASH NAYAK MOHAPATRA @ NAYAK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /355 /2022 () //	AOR20220000014C202600033
4	D-BLAPL/20770/2026	KAMLESH TIWARI VS STATE OF ODISHA	SONAM AGRAWAL VS	KEONJHAR SADAR /426 /2022 () //	
5	D-BLAPL/20776/2026	MANTOSH NAYAK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //	AOR20220004106C202600070
6	D-BLAPL/20777/2026	SOHAN @ SOHAM RAY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	PURI TOWN /355 /2026 () //	AOR20220004106C202600071
7	D-BLAPL/20787/2026	KRISHNA PRASAD TRIPATHY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /18 /2026 () //	
8	D-BLAPL/20791/2026	ABHILASH PANDA @ DIPU VS STATE OF ODISHA	MANAS RANJAN SATAPATHY VS	JAGATSINGPUR /318 /2026 () //	
9	D-BLAPL/20795/2026	SOMESH MAUII VS STATE OF ODISHA	LALITA NARAYAN PATTNAIK VS	//0 () //	
10	D-BLAPL/20796/2026	PRASANTA JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHADRESWAR /104 /2026 () //	AOR20220003722C202600124
11	D-BLAPL/20798/2026	LIPUN @ LIPENDRA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /507 /2021 () //	

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12	D-BLAPL/20800/2026	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMAKHYANAGAR /274 /2025 () //	
13	D-BLAPL/20809/2026	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /14 /2026 () //	
14	D-BLAPL/20813/2026	RATIKANTA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	DHENKANAL SADAR /242 /2026 () //	
15	D-BLAPL/20822/2026	SOBHA CHANDRA SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	MELCHHAMUNDA /81 /2026 () //	
16	D-BLAPL/20825/2026	JITU MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	K.BALANG /117 /2025 () //	
17	D-BLAPL/20835/2026	MIR LATIPUR REHMAN @ JAVED VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
18	D-BLAPL/20837/2026	RABI NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //	
19	D-BLAPL/20841/2026	LAXMIDHAR SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	DELANGA /35 /2010 () //	
20	D-BLAPL/20845/2026	BIJAY MANDINGI @ NARENDRA KUMAR SAUNTA VS STATE OF ODISHA	T. NARAYANA MURTY VS	NARAYANPATNA /40 /2026 () //	AOR20220002995C202600065
21	D-BLAPL/20846/2026	PRABHAT KUMAR DURUA @ DARUA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /183 /2022 () //	
22	D-BLAPL/20847/2026	JOGESWAR MAJHI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI SADAR /56 /2026 () //	
23	D-BLAPL/20849/2026	BUDHIA @ CHEPA @ BUDHIRAM SWAIN	ASHOK KUMAR JENA	SALIPUR /532 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20850/2026	BUDHIA @ CHEPA @ BUDHIRAM SWAIN	ASHOK KUMAR JENA	SALIPUR /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20855/2026	DIPU BEHERA	CHIRANJIB ROUT	KHAMAR /46 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20856/2026	SAMA @ SUBHAM MUNDA	CHIRANJIB ROUT	PALLAHARA /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20859/2026	LIPI @ CHINMAYEE DASH	HRUDANANDA MOHAPATRA	BALANGA /176 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20861/2026	PRAKASH NAIK	BIBHUTI BHUSAN BEHERA	PURUNAKOTE /31 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20863/2026	JITU MAHANKUDA	LAMBODOR ACHARI	SURADA /114 /2026	AOR20220001311C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20865/2026	DEEPAK KUMAR DIGAL @ SAMEER	SURYAKANTA DWIBEDI	BALLIGUDA /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20866/2026	SUNIL KUMAR MOHANTY	SURYAKANTA DWIBEDI	PHULBANI TOWN /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20867/2026	MD. ARSHAD	CHITTA RANJAN BEHERA	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20871/2026	KRUSHNA MAJHI	SUSANTA LENKA	/ /	AOR20220001299C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20873/2026	DRONA KUMBHAR	HIMANSHU SEKHAR MISHRA	BOLANGIR TOWN /630 /2024	
		VS	VS	()	

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35	D-BLAPL/20875/2026	STATE OF ODISHA RAKESH @ MUNU PATTNAIK VS	HRUDANANDA MOHAPATRA VS	// KUMBHARAPARA /337 /2024 0	
36	D-CMAPL/31003/2026	STATE OF ODISHA JUDHISTHIRA KAR VS	SANGRAM JENA VS	// // 0	
37	D-CMP/30945/2026	STATE OF ODISHA SARIJAN BIBI VS	BIBHU PRASAD DAS VS	// // 0	
38	D-CMP/31001/2026	SAKTIDHAR MANDAL ASHIS KUMAR NAYAK VS	BIJAYA KUMAR MISHRA VS	// // 0	
39	D-CMP/31021/2026	ASHOK KUMAR MOHANTY RAMESWAR AGRAWAL VS	JAGAJIBAN PRADHAN VS	// // 0	
40	D-CONTC/30878/2026	STATE OF ODISHA RITESH KUMAR CHAND VS	SUSHANTA KUMAR PRADHAN VS	// // 0	
41	D-CONTC/30879/2026	USHA PADHEE, PRINCIPAL SECRETARY TO GOVT.-CUM-COMMISSIONER, H. AND U.D. DEPT., BHUBANESWAR BISWA RANJAN SAHOO VS	SUSHANTA KUMAR PRADHAN VS	// // 0	
42	D-CONTC/30887/2026	USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR PURNA CHANDRA KAR VS	ADV. VS	// // 0	
43	D-CONTC/30888/2026	THIRUMALA NAIK, I.A.S. BIDYADHAR BHATTA VS	ADV. VS	// // 0	
44	D-CONTC/30910/2026	SANJAY KUMAR SINGH, I.A.S. JAYA PRAKASH KANUNGO VS	ADV. VS	// // 0	
45	D-CONTC/30912/2026	RASMIRANJAN MARTHA, EXECUTIVE ENGINEER, R.W.S.S DIVISION, JAJPUR. DEBASIS MOHANTY VS	ADV. VS	// // 0	
		SANJAY SINGH, IAS		//	

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46	D-CONTC/30922/2026	DR.PRITIRANJAN PATRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //	
47	D-CONTC/30932/2026	TUSAR RANJAN MALLICK VS PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// 0 //	
48	D-CONTC/30936/2026	ROHITA KUMAR MOHANTA VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //	AOD20230000737C202600100
49	D-CONTC/30938/2026	ASHOK KUMAR MAHANTA VS DHANESWAR SETHY, CHIEF DISTRICT MEDICAL OFFICER, KEONJHAR	ADV. VS	// 0 //	AOD20230000737C202600101
50	D-CONTC/30946/2026	SABITA MAHANANDA VS SONALI PATTNAIK, TAHASILDAR, BARGARH	ADV. VS	// 0 //	
51	D-CONTC/30978/2026	JYOTIRMAYEE RAY VS SIBASHISH PARIDA, TAHASILDAR, JATNI	SOURAV SUMAN BHUYAN VS	// 0 //	
52	D-CONTC/31010/2026	ARATI KUMARI DASH VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //	
53	D-CONTC/31012/2026	LALIT MOHAN BISWAL VS BHUPENDRA SINGH POONIA, I.A.S.	ADV. VS	// 0 //	
54	D-CONTC/31016/2026	KHIROD CHANDRA DHIR VS BHUPENDRA SINGH POONIA, I.A.S	ADV. VS	// 0 //	
55	D-CONTC/31018/2026	NILAKANTHA PRADHAN VS GIRISH S.N, PRINCIPAL SECY., PR AND DW DEPT., BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
56	D-CONTC/31024/2026	BIDHU BHUSAN SATPATHI VS PRITIPARNA MISHRA, TAHASILDAR, JATNI	JAGAJIBAN PRADHAN VS	// 0 //	
57	D-CONTC/31029/2026	BISWANATH JENA	JAGAJIBAN PRADHAN	//	

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		VS	VS	()	
58	D-CONTC/31032/2026	RAJESH PRABHAKAR PATIL, COMMNR., SPECIAL RELIEF, BOARD OF REVENUE, CUTTACK //			
		GOBINDA SOREN	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
59	D-CONTC/31035/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA, BBSR		//	
		DR.SHILALIPI PRADHAN	ADV.	//	
		VS	VS	()	
60	D-CONTC/31038/2026	ASWATHY S., I.A.S.		//	
		SANJIB KUMAR PARAMANIK	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
61	D-CONTC/31043/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA, BBSR		//	
		DHARANIDHAR PRADHAN	BASUDEV BARIK	//	
		VS	VS	()	
62	D-CONTC/31057/2026	SOVA SHARMA, I.A.S.		//	
		BRAHMAPADA MOHANTY	ADV.	//	
		VS	VS	()	
63	D-CONTC/31060/2026	KALI PRASANNA MAHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT., BBSR		//	
		MAA VAISHNO DEVI CONSTRUCTON	Kananbala Roychoudhury	//	AOR20220001523C202600080
		VS	VS	()	
64	D-CRLLP/20820/2026	DIPANKAR MOHAPATRA, MANAGING DIRECTOR, ODISHA TOURISM DEVELOPMENT CORPORATION LTD			
		STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	S.P.(CID-CRL),CUTTACK /4 /2017	LOD20240000194C202600219
		VS	VS	()	
65	D-CRLMC/20771/2026	SANJAY BISWAL		//	
		SIKANDAR ALI KHAN @ SIKANDAR ALLI KHAN	MADAN MOHAN SWAIN	TIGIRIA /294 /2024	
		VS	VS	()	
66	D-CRLMC/20773/2026	STATE OF ODISHA		//	
		NRUSIHA MAJHI @ NRUSINGH MAJHI	JUGALA KISHORE PANDA	CHANDAHANDI /61 /2021	
		VS	VS	()	
67	D-CRLMC/20793/2026	STATE OF ODISHA		//	
		SANJAYA KUMAR TRIPATHY	AJIT KUMAR MOHANTY	RENGALI DAM SITE /211 /2025	
		VS	VS	()	
68	D-CRLMC/20805/2026	STATE OF ODISHA		//	
		TINKU @ PRABIN PATRA	SWETAMBARA PUROHIT	SONEPUR /3 /2019	AOR20220000949C202600056
		VS	VS	()	

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69	D-CRLMC/20806/2026	STATE OF ODISHA AMBIKA CHARAN PATNAIK VS BISWAJIT ROUT	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600101
70	D-CRLMC/20816/2026	BABUNA @ RAKESH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /137 /2023 ()	
71	D-CRLMC/20819/2026	KAKA @ SUSHANTA @ TRITHYA KUMAR JATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /203 /2023 ()	
72	D-CRLMC/20823/2026	JAGA @ JAGMOHAN BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /294 /2022 ()	
73	D-CRLMC/20832/2026	DEEPAK KUMAR DASH VS STATE OF ODISHA	LINGARAJ SARANGI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /34 /2024 ()	
74	D-CRLMC/20840/2026	SUBHADRA SAHOO VS LIPIKA SUBUDHI	NIRANJAN LENKA VS	TALCHER TOWN /99 /2026 ()	
75	D-CRLMC/20843/2026	KANHA BALIARSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	NIMAPADA /146 /2022 ()	
76	D-CRLMC/20848/2026	PHANI BHUSAN MANDAL @ FANIBHUSAN MANDAIMANGU NANDY VS STATE OF ODISHA	VS	KALIMELA /17 /2026 ()	
77	D-CRLMC/20854/2026	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /69 /2021 ()	AOR20220001297C202600165
78	D-CRLMC/20857/2026	SARITA PAIKARAY VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	EOW,BHUBANESWAR /8 /2026 ()	
79	D-CRLMC/20860/2026	PRADEEP KUMAR GHOSH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAIBANIA /42 /2026 ()	

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80	D-CRLMC/20868/2026	SURAJ KHILLA @ SURAJ KHILLO VS STATE OF ODISHA	MANGU NANDY VS	SEMILLIGUDA /95 /2016 () //	
81	D-CRLMC/20870/2026	DR MAMATA HEMBRAM VS STATE OF ODISHA	ABHISHEK DASH VS	BHUBANESWAR VIGILANCE /5 /2021 () //	AOD20240000186C202600053
82	D-CRLMP/20781/2026	NAMITA MASANTA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 () //	
83	D-CRLMP/20788/2026	PRASANT KUMAR SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
84	D-CRLMP/20812/2026	AMIT CHOUDHURY VS SUPDT. OF POLICE, KEONJHAR	SOURAV SUMAN BHUYAN VS	/ /0 () //	
85	D-CRLMP/20826/2026	SIDHILAL MARANDI VS STATE OF ODISHA	BISWAJIT SAHOO VS	/ /0 () //	
86	D-CRLMP/20827/2026	JITU MAHANANDA VS THE STATE OF ODISHA	SURAJ MOHANTY VS	/ /0 () //	
87	D-CRLMP/20836/2026	PHULAMATI HIMARIKA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	/ /0 () //	
88	D-CRLMP/20839/2026	PANCHANAN GERU VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA SADAR /406 /2026 () //	AOR20220002710C202600011
89	D-CRLMP/20869/2026	GHANA SINGH DEOGAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	SARAT /46 /2026 () //	AOD20240000012C202600215
90	D-CRLREV/20801/2026	MANA BHATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	JHARIGAM /44 /2019 () //	
91	D-CRLREV/20872/2026	NARAYAN JENA	SATYABRATA DASH	/ /0	

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		VS	VS	()	
		SITANSU SEKHAR SWAIN		//	
92	D-EXP/30902/2026	ASHOK KUMAR MISHRA	MOHIT KUMAR PATI	//	AOR20220001535C202600167
		VS	VS	()	
		BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT			
93	D-FAO/30963/2026	SANTOSH KUMAR DAS	SURENDRA KUMAR SAHOO	//	AOD20240000806C202600025
	FAO/821/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		Gia/0000878/2012	
94	D-FAO/30970/2026	DILLIP KUMAR BAHALIA	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-JCRLA/20786/2026	JITRAY TUDU	ADV.	BETNOTI /151 /2025	
	JCRLA/174/2026	VS	VS	AD-HOC A.D.J.(FTSC),BARIPADA(Mayurbhanj)	
		STATE OF ODISHA		ST/0000083/2025	
96	D-JCRLA/20789/2026	SITARAM DAS@BABA	ADV.	MANAMUNDA /204 /2025	
	JCRLA/175/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)	
		STATE OF ODISHA		Spl/0000010/2025	
97	D-JCRLA/20792/2026	NEDA NAIK@SIBA@SHIBANI	ADV.	GHASIPURA /1 /2021	
	JCRLA/176/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDUJHAR(Kendujhar)	
		STATE OF ODISHA		Spl/0000272/2022	
98	D-LAA/31061/2026	SPECIAL LAND ACQUISITION OFFICER, KEONJHAR	ADVOCATE GENERAL	//	LOD20240000194C202600220
		VS	VS	()	
		RAJKISHORE BEHERA		//	
99	D-LAA/31065/2026	SPECIAL LAND ACQUISITION OFFICER ANANDPUR GARHAGORSHA	ADVOCATE GENERAL	//	LOD20240000172C202600214
		VS	VS	()	
		MURALIDHAR SAHOO		//	
100	D-MATA/30927/2026	ACHYUTA KUMAR PRADHAN	BYOMAKESH TRIPATHY	//	
		VS	VS	()	
		MIRABAI MALLICK		//	
101	D-MATA/31049/2026	JYOTIRMAYEE PARIDA @ JYOTREEMAYEE PARIDA	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	
		SURAJKANTA PATALSINGH		//	
102	D-RPFAM/30984/2026	SITU @ SITENDRA KUMAR SAHOO	BHUBANESWAR DASH	//	
		VS	VS	()	

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103	D-RPFAM/31020/2026	KAMALINI SAHOO SK. OSIM RAZA VS	RAMESH CHANDRA SWAIN VS	// // 0	
104	D-RVWPET/30944/2026	SANIFFA KHANAM UNION OF INDIA VS	MILLON KUMAR, (C.G.C.) VS	// // 0	
105	D-TRP(C)/31064/2026	MOHAN LAL SHARMA RUTUPARNA MOHANTY VS	Bijay Kumar Behera VS	// // 0	AOR20220001736C202600161
106	D-WA/30883/2026	State Of Odisha ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600017
107	D-WA/30884/2026	STATE OF ODISHA ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600018
108	D-WA/30941/2026	STATE OF ODISHA M/S. ST XAVIER S EDUCATIONAL AND CHARITABLE TRUST, SMOHANTY VS	ERINISTA SMOHANTY VS	// // 0	AOD20250000580C202600015
109	D-WA/30950/2026	STATE OF ODISHA ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600019
110	D-WA/30952/2026	STATE OF ORISSA ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600022
111	D-WA/30953/2026	STATE OF ODISHA ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600023
112	D-WA/30955/2026	STATE OF ODISHA ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600020
113	D-WA/30956/2026	STATE OF ODISHA ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600024
		STATE OF ODISHA		//	

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114	D-WA/30957/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600025
115	D-WA/30958/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600026
116	D-WA/30959/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600027
117	D-WA/30960/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600028
118	D-WA/30962/2026	PUNJAB NATIONAL BANK, NEW DELHI VS SUSANTA KUMAR SWAIN	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600090
119	D-WA/30964/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	AOR20220001556C202600021
120	D-WA/30965/2026	PUNJAB NATIONAL BANK VS UMAKANTA SAHOO	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202600089
121	D-WA/30966/2026	PUNJAB NATIONAL BANK VS KUMUDA CHANDRA PRADHAN	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202600088
122	D-WA/30968/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS BANABIHARI HOTA	TARANANDA PATTANAYAK VS	// 0 //	
123	D-WA/30975/2026	PUNJAB NATIONAL BANK VS KANHU MALIK	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202600091
124	D-WA/31053/2026	TP CENTRAL ODISHA DISTRIBUTION LTD., CESU, Bhubaneswar VS MIHIR KUMAR SWAIN	HUBANEKUMAR SHRIVASTAVA VS	// 0 //	
125	D-WA/31062/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS	MOHAN CHANDRA	//	LOD20240000200C202600012

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126	D-WA/31063/2026	VS DHANESWAR DAS PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT. ODISHA	VS VS VS	0 // //	LOD20240000200C202600213
127	D-WP(C)/30875/2026	AMITAV MISHRA EXECUTIVE ENGINEER OF QUALITY CONTROL DIVISION, KEONJHAR	VS VS VS	0 // //	LOD20240000200C202600211
128	D-WP(C)/30876/2026	SAHADEV DEHURY VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS VS	// 0 //	
129	D-WP(C)/30877/2026	ALEKHA BANJI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS VS	// 0 //	
130	D-WP(C)/30880/2026	EXECUTIVE ENGINEER OF QUALITY CONTROL DIVISION, KEONJHAR	VS VS VS	// 0 //	LOD20240000172C202600213
131	D-WP(C)/30881/2026	ASST. FUND COMMISSIONER AND ASSESSING OFFICER OF KEONJHAR M/S RAJESH PARIDA, BHUBANESWAR	RAMESH CHANDRA JENA VS VS	// 0 //	
132	D-WP(C)/30882/2026	THE ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR MAMATA MALLICK	ANUGRAHA NARAYAN SAMANTRAY VS VS	// 0 //	
133	D-WP(C)/30885/2026	STATE OF ODISHA DR.KAKI NAVYA KANTHI	BIRAJA PRASANNA DAS VS VS	// 0 //	
134	D-WP(C)/30886/2026	STATE OF ODISHA EXECUTIVE ENGINEER OF QUALITY CONTROL DIVISION, KEONJHAR	VS VS VS	// 0 //	LOD20240000194C202600218
135	D-WP(C)/30889/2026	ASST. PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER R.O, KEONJHAR BIDESINI PATI	RABINDRANATH BARIK VS VS	// 0 //	
136	D-WP(C)/30890/2026	STATE OF ODISHA PABITRA MOHAN MOHARANA	VS VS VS	// 0 //	

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137	D-WP(C)/30891/2026	STATE OF ODISHA SHIBA PRASAD DASH VS	SANJIB KUMAR RATH VS	// // 0	
138	D-WP(C)/30892/2026	STATE OF ODISHA SARAT CHANDRA SAHANI VS	SANJIB KUMAR RATH VS	// // 0	
139	D-WP(C)/30893/2026	STATE OF ODISHA PRAFULLA KUMAR MAHARANA VS	DIPTIREKHA NANDA VS	// // 0	
140	D-WP(C)/30894/2026	STATE OF ODISHA SUDARSAN DAS VS	RABINDRANATH BARIK VS	// // 0	
141	D-WP(C)/30895/2026	STATE OF ODISHA PRAMOD KUMAR CHOUDHURY VS	SANJIB KUMAR RATH VS	// // 0	
142	D-WP(C)/30896/2026	STATE OF ODISHA ARJUN BARIK VS	RABINDRANATH BARIK VS	// // 0	
143	D-WP(C)/30897/2026	STATE OF ODISHA MANOJ KUMAR GUMANSINGH VS	SANJIB KUMAR RATH VS	// // 0	
144	D-WP(C)/30898/2026	STATE OF ODISHA NRUSINHA MOHAPATRA VS	PRATIK NAYAK VS	// // 0	
145	D-WP(C)/30899/2026 WP(C)/21226/2026	CHIEF SECRETARY, ENDOWMENT DEPT., BHUBANESWAR BASANTA KUMAR NAYAK VS	MANAS PATI VS	// // 0	AOR20220001535C202600166
146	D-WP(C)/30900/2026	STATE OF ODISHA SNEHANSU SEKHAR MOHANTY VS	AKASH KUMAR BORAL VS	// // 0	AOD20230000781C202600015
147	D-WP(C)/30901/2026	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/30903/2026	CHITARANJAN JENA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
149	D-WP(C)/30904/2026	KASIM KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
150	D-WP(C)/30905/2026	SK.ISSAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
151	D-WP(C)/30906/2026	SK.SAHIP VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
152	D-WP(C)/30907/2026	BHAGIRATHI JENA VS STATE OF ODISHA	SUSANTA LENKA VS	// 0 //	AOR20220001299C202600043
153	D-WP(C)/30908/2026	AFSAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
154	D-WP(C)/30909/2026	SARAJIT KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
155	D-WP(C)/30911/2026	BABAJI ROUT VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, GOVT OF ODISHA, BHUBANESWAR	SANJIB KUMAR RATH VS	// 0	
156	D-WP(C)/30913/2026	SK.MUMTAZ VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
157	D-WP(C)/30914/2026	DUKHI BAGH @ DUKI BARIK VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	// 0 //	AOR20220000044C202600014
158	D-WP(C)/30915/2026	BENUDHAR SAHU VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUBODH KUMAR MOHANTY VS	// 0 //	
159	D-WP(C)/30916/2026	KANHU CHARAN BISOI	KURESH PRASAD DASH	//	AOD20250000916C202600025

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160	D-WP(C)/30917/2026	VS	VS	0	//
		STATE OF ODISHA		//	
		SESHADEV SAHU	SUBODH KUMAR MOHANTY	//	
161	D-WP(C)/30918/2026	VS	VS	0	//
		COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI		//	
		ABHIMANYU SAHU	SUBODH KUMAR MOHANTY	//	
162	D-WP(C)/30919/2026	VS	VS	0	//
		COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI		//	
		ASHOK KUMAR SAHOO	DR.PURUSOTTAM CHULI	//	
163	D-WP(C)/30920/2026	VS	VS	0	//
		STATE OF ODISHA		//	
		CHUDAMANI SAHU	SUBODH KUMAR MOHANTY	//	
164	D-WP(C)/30921/2026	VS	VS	0	//
		COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI		//	
		SANTOSH KUMAR SAHU	KURESH PRASAD DASH	//	
165	D-WP(C)/30923/2026	VS	VS	0	//
		STATE OF ODISHA		//	
		RAJENDRA SAHOO	ASIT KUMAR JENA	//	
166	D-WP(C)/30924/2026	VS	VS	0	//
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR		//	
		DAMAYANTI PATTANAIAK	SATYAJIT BEHERA	//	
167	D-WP(C)/30925/2026	VS	VS	0	//
		STATE OF ODISHA		//	
		PANCHU DAKUA	KURESH PRASAD DASH	//	
168	D-WP(C)/30926/2026	VS	VS	0	//
		STATE OF ODISHA		//	
		TANKADHAR SAHU	SUBODH KUMAR MOHANTY	//	
169	D-WP(C)/30928/2026	VS	VS	0	//
		COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI		//	
		ARTATRAN SABAR	SEVATI SOREN	//	
170	D-WP(C)/30929/2026	VS	VS	0	//
		STATE OF ODISHA		//	
		RAMCHANDRA PADHI	KURESH PRASAD DASH	//	
		VS	VS	0	

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171	D-WP(C)/30930/2026	STATE OF ODISHA BAINA @ CHANDRA SEKHAR SAHOO VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600076
172	D-WP(C)/30931/2026	BABAJI CHARAN PRUSTY SHANTILATA DAS VS	NIRMAL RANJAN ROUTRAY VS	// // 0	AOD20240000714C202600017
173	D-WP(C)/30933/2026	STATE OF ODISHA KAMALA JENA VS	DWARIKA PRASAD MOHANTY VS	// // 0	
174	D-WP(C)/30934/2026	SUB REGISTRAR, SIMULIA, BALASORE RADHA GOBINDA GHOSH MOHAPATRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
175	D-WP(C)/30935/2026	STATE OF ODISHA ABRAHAM GANTA VS	DR.JAGABANDHU DAS VS	// // 0	
176	D-WP(C)/30937/2026	VEDANTA LIMITED.,KALAHANDI SURENDRA PRASAD SAHOO VS	JAGAJIBAN PRADHAN VS	// // 0	
177	D-WP(C)/30939/2026	STATE OF ODISHA B. APANA PRADHAN VS	SAIBRATA RATH VS	// // 0	
178	D-WP(C)/30940/2026	STATE OF ODISHA SARAT KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
179	D-WP(C)/30942/2026	STATE OF ODISHA JUDHISTIR SAHOO VS	NITYABRATA BEHURIA VS	// // 0	
180	D-WP(C)/30943/2026	STATE OF ODISHA MD. MATIUL HAQUE VS	AMIT PRASAD BOSE VS	// // 0	
181	D-WP(C)/30947/2026	STATE OF ODISHA ADITYA KUMAR ROUT VS	SOUMYAJYOTI BISWAL VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/30948/2026	PRADEEPTA KUMAR MANGARAJ VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
183	D-WP(C)/30949/2026	DEEPAK KUMAR AGRAWAL VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //	
184	D-WP(C)/30951/2026	RAMARANI INSTITUTE OF TECHNOLOGY, BALESWAR VS STATE OF ODISHA	ABUDHADEV ROUTH VS	// 0 //	
185	D-WP(C)/30954/2026	PAPUN DASH VS STATE OF ODISHA	VS	// 0 //	
186	D-WP(C)/30961/2026	RAMESHWAR PUTHAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
187	D-WP(C)/30967/2026	RATIKANTA MALLICK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
188	D-WP(C)/30969/2026	ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK VS COLLECTOR CUM D.M., CUTTACK	AKSHAYA KUMAR PANDEY VS	// 0 //	
189	D-WP(C)/30971/2026	PATITAPABAN COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
190	D-WP(C)/30972/2026	SRI JAGANNATH SCHOOL OF NURSING, BALANGIR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
191	D-WP(C)/30973/2026	KUNTALA DEVI COLLEGE OF NURSING, BHUBANESHWAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
192	D-WP(C)/30974/2026	SABITRI DEVI SCHOOL OF NURSING(UNDER ORISSA PRITHWIDASHA CHARITABLE TRUST), CUTTACK VS STATE OF ODISHA	PRITHWIDASHA VS	// 0 //	
193	D-WP(C)/30976/2026	ANIL KUMBHAR	SANDEEP RAJ PANDA	//	

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		VS	VS	0	
		UNION OF INDIA		//	
194	D-WP(C)/30977/2026	M/S SIDDHI VINAYAK OXYGEN	RAKESH KUMAR MALLICK	//	AOD20260000268C202600003
		VS	VS	0	
		THE AUTHORISED OFFICER, BHUBANESWAR MAIN BRANCH, INDIAN OVERSEAS BANK		//	
195	D-WP(C)/30979/2026	DAMODAR ROUT	AJAYA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/30980/2026	LADUKESHWAR AGARWALLA	SAROJ KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/30981/2026	SHYAM SUNDAR PRADHAN	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/30982/2026	JEEBAN PARIDA	GOKULANANDA PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/30983/2026	RAMENDRA KUMAR PUJARI	SANJIBANI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/30985/2026	SANJAYA KUMAR SETHIA	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202600031
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/30986/2026	BINOD BIHARI SAHOO	ADYASIDHI MISHRA	//	
		VS	VS	0	
		VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR		//	
202	D-WP(C)/30987/2026	SMRUTIRANJAN DAS	SIDHARTHA MISHRA	//	
	WP(C)/21264/2026	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/30988/2026	RAMESH CHANDRA RANA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/30989/2026	SUBAS CHANDRA SAHOO	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	

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205	D-WP(C)/30990/2026	ODISHA TOURISM DEVELOPMENT CORPORATION, BHUBANESWAR MADHURI PATTANAIAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // 0 //	
206	D-WP(C)/30991/2026	KHALI PANDA VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //	
207	D-WP(C)/30992/2026	SWATHI TULSYAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
208	D-WP(C)/30993/2026	PUSPITA MAHANTY VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
209	D-WP(C)/30994/2026	KANAKLATA SAHOO VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	// 0 //	
210	D-WP(C)/30995/2026	UDIT PRASAD BABU VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST SAMBALPUR-I CIRCLE, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //	
211	D-WP(C)/30996/2026	SK JABAR VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
212	D-WP(C)/30997/2026	BHASKAR CHANDRA SAHOO VS THE ASST.COMMISSIONER OF STATE TAX, CT AND GST CIRCLE-I, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //	
213	D-WP(C)/30998/2026	PRAVAKAR MISHRA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //	
214	D-WP(C)/30999/2026	MRUTYUNJAY DEO VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
215	D-WP(C)/31000/2026	DHANESWAR MAHAKUL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	

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216	D-WP(C)/31002/2026	JAGANNATH MANDAL VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/31004/2026	PADMINI GURU VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/31005/2026	BALABHADRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/31006/2026	THANA SUNDAR GARNAYAK VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/31007/2026	JHARANA MAHANTA VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/31008/2026	RABINDRA KUMAR ROUL VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/31009/2026	RATNAKAR ROUT VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/31011/2026	MANAGING COMMITTEE OF CHIKITAMATIA ANCHAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/31013/2026	DAITARI NAYAK VS STATE OF ODISHA	KARUNAKAR NAYAK VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/31014/2026	PRADEEP KUMAR MALLICK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/31015/2026	SURESH KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/31017/2026	PRADYUMNA KUMAR DAS	SANJAY KUMAR PATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/31019/2026	MEETA JEE PATTANAYAK	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/31022/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, BHARAT SENSARTANICAWARISA, NEW DELHI	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		BASUDEV NAIK		//	
230	D-WP(C)/31023/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, BHARAT SENSARTANICAWARISA, NEW DELHI	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		SOMANATH SAHOO		//	
231	D-WP(C)/31025/2026	SUBHASINI PARIDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/31026/2026	THE PRINCIPAL GENERAL MANAGER, NEW DELHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		GOURI SHANKAR DAS		//	
233	D-WP(C)/31027/2026	SUDAMA BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/31028/2026	NAROTTAM ROUT	ATUL TRIPATHY	//	AOD20240000618C202600140
		VS	VS	0	
		COLLECTOR AND DIST MAGISTRATE, ANGUL		//	
235	D-WP(C)/31030/2026	PRAKASH CHANDRA TAHAL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/31031/2026	ANTARYAMI BEHERA	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/31033/2026	GANESH MAJHI	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/31034/2026	BASANTI SAHU	ABHILASH MISHRA	//	
		VS	VS	0	

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239	D-WP(C)/31036/2026	STATE OF ODISHA AMAR KUMAR PATRA VS	ARUN KUMAR BEHERA VS	// // 0	AOR20220003422C202600088
240	D-WP(C)/31037/2026	STATE OF ODISHA DHIREN GHADEI VS	BASUDEV BARIK VS	// // 0	
241	D-WP(C)/31039/2026	STATE OF ODISHA M/S VIKASH TRADERS, BARAGARH VS	ABHILASH MISHRA VS	// // 0	
242	D-WP(C)/31040/2026	THE COMMISSIONER COMMERCIAL TAX (C.T) AND SERVICE TAX (GST), CUTTACK SIBA PRASAD BEHERA VS	SURENDRA KUMAR SAHOO VS	// // 0	
243	D-WP(C)/31041/2026	STATE OF ODISHA PARTHA SARATHI PRADHAN VS	SOUBHAGYA KUMAR RATH VS	// // 0	AOR20220004309C202600035
244	D-WP(C)/31042/2026	COLLECTOR, PURI MOHINUDDIN KHAN VS	AMIT PRASAD BOSE VS	// // 0	
245	D-WP(C)/31044/2026	STATE OF ODISHA SHRINIBAS NARENDRA VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
246	D-WP(C)/31045/2026	STATE OF ODISHA PRAKASH KUMAR SETHY VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220003390C202600035
247	D-WP(C)/31046/2026	MANAGING DIRECTOR, MAHINDRA @ MAHINDRA FINANCIAL SERVICES LIMITED M/S PRIME AUTOMOBILES, RAYAGADA VS	SIDDHANT SARANGI VS	// // 0	
248	D-WP(C)/31047/2026	AUTHORIZED OFFICER, UNION BANK OF INDIA, RAYAGADA BHARAT CHANDRA SIAL VS	VIVEKANANDA JENA VS	// // 0	
249	D-WP(C)/31048/2026	STATE OF ODISHA RAJKISHORE PARIDA VS	HRUDANANDA MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/31050/2026	TANMAYA MISRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/31051/2026	BANAMALI UPADHYAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/31052/2026	SUBHAS PATTNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS STATE OF ODISHA	// 0 //	AOR20220001736C202600163
253	D-WP(C)/31054/2026	RANJIT KUMAR SINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS STATE OF ODISHA	// 0 //	AOR20220001736C202600162
254	D-WP(C)/31055/2026	SANKAR NARAYAN PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/31056/2026	MABELLO DOORS AND FURNITURE PVT.LTD, GANJAM VS INDIAN BANK, GANJAM	ANUSWAT KUMAR ACHARYA VS INDIAN BANK, GANJAM	// 0 //	
256	D-WP(C)/31058/2026	HAPPY CHILDREN HOME CHARITABLE TRUST, GANJAM VS STATE OF ODISHA	APRATI MANCHALLA RANJIT VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/31059/2026	DEBENDRA KUMAR AGARWALLA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	
258	D-ABLAPL/20762/2026	KANAK LATA DAS @ KANAK DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS STATE OF ODISHA	TIHIDI /23 /2026 0 //	AOR20220001558C202600142
259	D-ABLAPL/20763/2026	AKASH KUMAR PATRA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS STATE OF ODISHA	KUCHINDA /405 /2024 0 //	AOR20220002454C202600088
260	D-ABLAPL/20765/2026	RIPAN KUMAR DAS VS STATE OF ODISHA	RAJJEET ROY VS STATE OF ODISHA	BALASORE SADAR /275 /2026 0 //	AOR20220001462C202600076
261	D-ABLAPL/20767/2026	SEK SAHIL	RAJJEET ROY	BALIAPAL /300 /2026	AOR20220001462C202600077

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/20768/2026	SABITA SAHOO @ MAMA	ABHISIDDHANTA SAHOO	PURI TOWN /400 /2025	AOR20220000014C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/20772/2026	AKSHAYA KUMAR SITHA	MANOJ KUMAR PANI	CHANDAPUR /127 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/20774/2026	SIBA KANHAR	AMULYA RATNA PANDA	KHAJURIPADA /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/20775/2026	JITU MUKHI	AMULYA RATNA PANDA	SARANAKUL /117 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/20778/2026	SITU SWAIN	SUSANTA KUMAR SAHU	ATTABIRA /286 /2025	AOR20240001059C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/20779/2026	KAILASH CHANDRA MOHANTY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/20780/2026	BABULA ROUT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/20782/2026	ABUTALIM KHAN	ACHYUTANANDA PATTANAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/20783/2026	PRAFULA KUMAR DEBATA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/20784/2026	SAILA BALA SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/20785/2026	KANHU MURMU	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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273	D-ABLAPL/20790/2026	STATE OF ODISHA VAJIR SINGH VS	JITENDRA KUMAR DIGAL VS	// DARGHA BAZAR /109 /2026 ()	
274	D-ABLAPL/20794/2026	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	NIRMAL KUMAR DAS VS	// MANCHESWAR P.S. /415 /2026 ()	
275	D-ABLAPL/20797/2026	STATE OF ODISHA SALIM SUNA VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /176 /2024 ()	
276	D-ABLAPL/20799/2026	STATE OF ODISHA BHAGABAN BEHERA VS	AKSHAYA KUMAR SAHOO VS	// RANPUR /308 /2025 ()	
277	D-ABLAPL/20802/2026	STATE OF ODISHA NIRAKAR LENKA VS	LAMBODOR ACHARI VS	// BERHAMPUR SADAR /344 /2026 ()	AOR20220001311C202600066
278	D-ABLAPL/20803/2026	STATE OF ODISHA JAGA @ JAGABANDHU BADAMUNDI VS	LAMBODOR ACHARI VS	// JARADA /165 /2026 ()	AOR20220001311C202600065
279	D-ABLAPL/20804/2026	STATE OF ODISHA MOHAN CHAND SIVANANDA VS	DEVASHIS PANDA VS	// BADAGODA P.S. /542 /2025 ()	AOR20220001247C202600050
280	D-ABLAPL/20807/2026	STATE OF ODISHA PRADEEP KUMAR SWAIN VS	SRINIBAS SAHOO VS	// JAGATPUR /435 /2026 ()	
281	D-ABLAPL/20808/2026	STATE OF ODISHA PANKAJ SHUKLA @ PANKAJ KUMAR SHUKLA VS	JUGALA KISHORE PANDA VS	// LOISINGHA(BOLANGIR) /114 /2026 ()	
282	D-ABLAPL/20810/2026	STATE OF ODISHA DILIP KUMAR MENDILI @ DILLIP MENDILI VS	BIKASH KARNA VS	// KANTAMAL /25 /2026 ()	
283	D-ABLAPL/20811/2026	STATE OF ODISHA SHYAM @ SHYAMA GHIBILA VS	RAJKISHORE SWAIN VS	// SONEPUR /215 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/20814/2026	LITUA NAYAK @ NIGAMANANDA NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	MARSHAGHAI /283 /2026 () //	
285	D-ABLAPL/20815/2026	SK. IMTIAZ @ IMTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /195 /2026 () //	
286	D-ABLAPL/20817/2026	GOKULA @ GOKUL DIGAL @ DIYAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PHIRINGIA /129 /2025 () //	
287	D-ABLAPL/20818/2026	VICKY KUMAR MODI VS STATE OF ODISHA	DEVASHIS PANDA VS	RAGHUNATHPALI /459 /2025 () //	
288	D-ABLAPL/20821/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /22 /2018 () //	
289	D-ABLAPL/20824/2026	BATA KRUSHNA BAL VS STATE OF ODISHA	BISWAPRAKASH MOHAPATRA VS	BADACHANA /237 /2026 () //	
290	D-ABLAPL/20828/2026	UTTAM KUMAR DANDPAT @ BIJU VS STATE OF ODISHA	DEBASNAN DAS VS	JHARPOKHARIA /260 /2025 () //	
291	D-ABLAPL/20829/2026	KOTA RAVI KUMAR @ K. RAVI KUMAR VS STATE OF ODISHA	SUBHRAJEET JENA VS	KHURDA SADAR /150 /2026 () //	
292	D-ABLAPL/20830/2026	DASHARATHI NAYAK @ NAIK @ DASHARTHA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /32 /2025 () //	AOR20220001615C202600107
293	D-ABLAPL/20831/2026	SK. WASIM @ SK. ABDUL WASIM VS STATE OF ODISHA	SUSAMPAD HOTA VS	DARGHA BAZAR /63 /2026 () //	
294	D-ABLAPL/20833/2026	JEEBAN PARIDA VS STATE OF ODISHA	GOKULANANDA PADHI VS	/ /0 () //	
295	D-ABLAPL/20834/2026	ASHOK KUMAR BHOI @ ASHOK BHOI	SK. KALIM UDDIN	NIMAPADA /15 /1999	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/20838/2026	JHALA @ ANIL BEHERA	MANORANJAN DAS	HINDOL /198 /2026	AOR20220000053C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/20842/2026	PITABAS BEHERA	SUSANTA KUMAR BARAL	ATHGARH /163 /2026	AOR20220001297C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/20844/2026	MANOJ PATI @ PINTU	MD. GOLAM MADANI	BHADRAK RURAL /458 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/20851/2026	CHINMAYA NAYAK	KURESH PRASAD DASH	BELLAGUNTHA /224 /2026	AOR20220001390C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/20852/2026	P. NARESH @ NARESH PONTURU	DIBYA JYOTI SAHOO	RAYAGADA TOWN /241 /2026	AOD20240000587C202600128
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/20853/2026	ASISH BANCHUA	DHIRENDRA KUMAR MOHAPATRA	TALSARA /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/20858/2026	NIMAIN CHARAN DASH	HRUDANANDA MOHAPATRA	BALANGA /176 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/20862/2026	RAMAKANTA BEHERA	KHUSBU PANIGRAHI	//	AOR20220002787C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/20864/2026	CHAITANYA SWAIN @ CHAITANA SWAIN	SURYAKANTA DWIBEDI	KHANDAPARA /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/20874/2026	GUDU SAHOO	HRUDANANDA MOHAPATRA	DHENKANAL SADAR /548 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :09/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/2959/2013 WPC(OAC)/2959/2013	SAROJ KUMAR PANDA MP		16/2026
2	D-WPCRL/20759/2026 WPCRL/ /	PRITAM NAIK MP	MEGHAN PAL	22/2026
3	D-CRLMA/3293/2026 CRLMA/22/2026	MANOJ SUTAR MP	MANGU NANDY	31/2026
4	D-CRLMA/6262/2026 CRLMA/37/2026	MANOJ SUTAR MP	MANGU NANDY	32/2026
5	D-CRLLP/20820/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	53/2026
6	D-CRP/29788/2026 CRP/39/2026	SULTAN JABIRUDDIN KHAN MP	ALOK KUMAR PANDA	57/2026
7	D-JCRLA/38/2015 JCRLA/38/2015	GEDU@DURYODHAN MOHAPATRA MP	MR.DHARANIDHARA NAYAK	164/2026
8	D-JCRLA/33909/2025 JCRLA/192/2025	LAKHANA KHARSEL MP	ADV.	165/2026
9	D-JCRLA/33909/2025 JCRLA/192/2025	LAKHANA KHARSEL MP	ADV.	166/2026
10	D-CMAPL/31003/2026 CMAPL/ /	JUDHISTHIRA KAR MP	SANGRAM JENA	167/2026
11	D-JCRLA/33909/2025 JCRLA/192/2025	LAKHANA KHARSEL MP	ADV.	167/2026
12	D-RPFAM/27963/2026 RPFAM/ /	FELIX EKKA MP	BISWAJIT NAYAK	276/2026
13	D-RPFAM/38787/2025 RPFAM/ /	PRADEEPTA KUMAR ROUT MP	ADYASIDHI MISHRA	277/2026
14	D-RPFAM/30984/2026 RPFAM/ /	SITU @ SITENDRA KUMAR SAHOO MP	BHUBANESWAR DASH	278/2026
15	D-RPFAM/26445/2026 RPFAM/ /	GANESH RAGADA MP	DIPTI RANJAN MOHAPATRA	279/2026
16	D-RVWPET/21164/2026 RVWPET/ /	JAY KISHORE PRASAD SINGH MP	BIBHU PRASAD DAS	302/2026
17	D-RVWPET/30944/2026 RVWPET/ /	UNION OF INDIA MP	MILLON KUMAR, (C.G.C.)	303/2026
18	D-RVWPET/30944/2026 RVWPET/ /	UNION OF INDIA MP	MILLON KUMAR, (C.G.C.)	304/2026
19	D-MATA/24389/2026 MATA/228/2026	SANJAY KUMAR BEHERA MP	ASHOK KUMAR SAHOO	375/2026
20	D-MATA/30927/2026 MATA/ /	ACHYUTA KUMAR PRADHAN MP	BYOMAKESH TRIPATHY	376/2026
21	D-MATA/30261/2026 MATA/ /	SURAJ KUMAR SAHU MP	SWAGAT KUMAR SAHU	377/2026
22	D-MATA/31049/2026 MATA/ /	JYOTIRMAYEE PARIDA @ JYOTREEMAYEE PARIDA MP	DEBENDRA RANJAN SUNDARAY	378/2026
23	D-CONTC/10591/2026 CONTC/1840/2026	MANAGOBINDA BARIK MP	M/S PRADIPTA KISHORA BHUYAN	460/2026
24	D-CONTC/45433/2025 CONTC/5361/2025	CHITTARANJAN DHAL MP		461/2026
25	D-CONTC/1389/2026 CONTC/464/2026	BASANTA KUMAR PANIGRAHI MP	KARUNAKAR JENA , M.P.BEHERA	462/2026
26	D-CONTC/30978/2026	JYOTIRMAYEE RAY	SOURAV SUMAN BHUYAN	

	CONTC/ /	MP		463/2026
27	D-CONTC/30978/2026	JYOTIRMAYEE RAY	SOURAV SUMAN BHUYAN	
	CONTC/ /	MP		464/2026
28	D-CONTC/20240/2025	SATYABRATA GIRI		
	CONTC/2825/2025	MP		465/2026
29	D-CONTC/46370/2025	NIHAR KANTA BISWAL		
	CONTC/5436/2025	MP		466/2026
30	D-CRLREV/20801/2026	MANA BHATRA	ARJUNA CHARANA BEHERA	
	CRLREV/ /	MP		758/2026
31	D-CRLREV/20801/2026	MANA BHATRA	ARJUNA CHARANA BEHERA	
	CRLREV/ /	MP		759/2026
32	D-RSA/631/2025	RANJITA MOHAPATRA	MAHESWAR MOHANTY	
	RSA/29/2025	MP		1001/2026
33	D-RSA/48126/2025	HRUDANANDA MOHAPATRA	SOURAV SUMAN BHUYAN	
	RSA/628/2025	MP		1002/2026
34	D-RSA/384/2012	MAHENDRA KU.BHOL	M/S.BIBEKANANDA BHUYAN	
	RSA/384/2012	MP		1003/2026
35	D-FAO/24447/2026	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED,BBSR		
	FAO/787/2026	MP		1074/2026
36	D-FAO/29109/2026	THE MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED,KHORDHA		
	FAO/817/2026	MP		1075/2026
37	D-FAO/30963/2026	SANTOSH KUMAR DAS	SURENDRA KUMAR SAHOO	
	FAO/821/2026	MP		1076/2026
38	D-ABLAPL/11907/2026	AMINA BISOYI @ AMIN BISOYEE		
	ABLAPL/4838/2026	MP		1192/2026
39	D-ABLAPL/1539/2026	GOPAL NAYAK	M/S ABHISIDDHANTA SAHOO	
	ABLAPL/699/2026	MP		1193/2026
40	D-ABLAPL/92/2026	BIMAL NAYAK @ ANANTA NAYAK	M/S ABHISIDDHANTA SAHOO	
	ABLAPL/486/2026	MP		1194/2026
41	D-ABLAPL/18375/2026	TULAMANI NAG		
	ABLAPL/7300/2026	MP		1195/2026
42	D-ABLAPL/17690/2026	FAKIRA PUTEL		
	ABLAPL/7270/2026	MP		1196/2026
43	D-ABLAPL/17693/2016	BABULA@BABULU KUMBHAR	GOKULANANDA SAHU	
	ABLAPL/17693/2016	MP		1197/2026
44	D-ABLAPL/16652/2026	CHANDIRI MALIK @ DEI		
	ABLAPL/7327/2026	MP		1198/2026
45	D-ABLAPL/9206/2026	JAKAB DIGAL		
	ABLAPL/3810/2026	MP		1199/2026
46	D-ABLAPL/16412/2026	SANJAY MUDI		
	ABLAPL/6462/2026	MP		1200/2026
47	D-ABLAPL/17020/2026	MD. EQBAL QUARASHEE		
	ABLAPL/6747/2026	MP		1201/2026
48	D-ABLAPL/633/2026	ANIL NAIK	GYANA RANJAN NAYAK	
	ABLAPL/299/2026	MP		1202/2026
49	D-ABLAPL/638/2026	ANIL NAIK	GYANA RANJAN NAYAK	
	ABLAPL/301/2026	MP		1203/2026
50	D-ABLAPL/15199/2026	NIMAIN MOHARANA		
	ABLAPL/5940/2026	MP		1204/2026
51	D-ABLAPL/6096/2026	RAJESH ROUT	DHIRENDRA KUMAR MOHAPATRA	
	ABLAPL/4789/2026	MP		1205/2026
52	D-ABLAPL/698/2020	RAJENDRA MUDULI	PRASANT KUMAR BARIK	
	ABLAPL/698/2020	MP		1206/2026
53	D-ABLAPL/16133/2026	ASHWINI SAHU	BIKRAM CHANDRA GHADAI	
	ABLAPL/6476/2026	MP		1207/2026
54	D-CMP/21452/2026	CHANDANA NANDA PIRI	MANOJ OJHA	
	CMP/860/2026	MP		1240/2026
55	D-CMP/30945/2026	SARIJAN BIBI	BIBHU PRASAD DAS	
	CMP/ /	MP		1241/2026
56	D-CMP/31001/2026	ASHIS KUMAR NAYAK	BIJAYA KUMAR MISHRA	
	CMP/ /	MP		1242/2026
57	D-CMP/31021/2026	RAMESWAR AGRAWAL	JAGAJIBAN PRADHAN	
	CMP/ /	MP		1243/2026

58	D-MACA/6844/2024 MACA/138/2024	NATIONAL INSURANCE COMPANY LTD. MP	1588/2026
59	D-MACA/29684/2026 MACA/645/2026	BAIJAYANTI KUND MP	1589/2026
60	D-MACA/27262/2026 MACA/ /	DIVISONAL MANAGER THE ORIENTAL INSURANCE CO. LTD. DIVISIONAL OFFICE MP	1590/2026
61	D-CRLMC/20771/2026 CRLMC/ /	SIKANDAR ALI KHAN @ SIKANDAR ALLI KHAN MOHAN SWAIN MP	1721/2026
62	D-CRLMC/20773/2026 CRLMC/ /	NRUSIHA MAJHI @ NRUSINGH MAJHI JUGALA KISHORE PANDA MP	1722/2026
63	D-CRLMC/20793/2026 CRLMC/ /	SANJAYA KUMAR TRIPATHY AJIT KUMAR MOHANTY MP	1723/2026
64	D-CRLA/15547/2026 CRLA/ /	RUKMANI PANI @ RUKMANI PANI KANDHAMANUJAMURTHU MP	1724/2026
65	D-CRLMC/20806/2026 CRLMC/ /	AMBIKA CHARAN PATTNAIK SRINIVAS MOHANTY MP	1724/2026
66	D-CRLA/7549/2024 CRLA/204/2024	NRUPA SAHU SUSHANTA KUMAR JOSHI MP	1725/2026
67	D-CRLMC/20832/2026 CRLMC/ /	DEEPAK KUMAR DASH LINGARAJ SARANGI MP	1725/2026
68	D-CRLA/13732/2024 CRLA/472/2024	LALIT HANS SUSHANTA KUMAR JOSHI MP	1726/2026
69	D-CRLMC/20840/2026 CRLMC/ /	SUBHADRA SAHOO NIRANJAN LENKA MP	1726/2026
70	D-CRLMC/20857/2026 CRLMC/ /	SARITA PAIKARAY SOUMYAJYOTI BISWAL MP	1727/2026
71	D-CRLMC/20860/2026 CRLMC/ /	PRADEEP KUMAR GHOSH BHABANI SHANKAR DASPARIDA MP	1728/2026
72	D-CRLMC/20854/2026 CRLMC/ /	PRAMOD KUMAR CHOUDHURY SUSANTA KUMAR BARAL MP	1729/2026
73	D-WA/234/2020 WA/234/2020	PADMAJA JAGATI MR.M.R.MOHANTY, K.K.SWAIN MP	2237/2026
74	D-WA/30883/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2238/2026
75	D-WA/30883/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2239/2026
76	D-WA/30941/2026 WA/ /	M/S. ST XAVIER S EDUCATIONAL AND CHSRI NARASEN MOUSTICUTTACK MP	2240/2026
77	D-WA/30884/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2241/2026
78	D-WA/30884/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2242/2026
79	D-WA/30950/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2243/2026
80	D-WA/30950/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2244/2026
81	D-WA/30968/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR TARANANDA PATTANAYAK MP	2245/2026
82	D-WA/30968/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR TARANANDA PATTANAYAK MP	2246/2026
83	D-WA/30952/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2247/2026
84	D-WA/30952/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2248/2026
85	D-WA/30953/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2249/2026
86	D-WA/30953/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2250/2026
87	D-WA/30955/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2251/2026
88	D-WA/30955/2026 WA/ /	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY MP	2252/2026
89	D-WA/30956/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY	

	WA/ /	MP		2253/2026
90	D-WA/30956/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2254/2026
91	D-WA/30957/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2255/2026
92	D-WA/30957/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2256/2026
93	D-WA/30958/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2257/2026
94	D-WA/30958/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2258/2026
95	D-WA/30959/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2259/2026
96	D-WA/30959/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2260/2026
97	D-WA/30960/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2261/2026
98	D-WA/30960/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAYA KUMAR RAY		
	WA/ /	MP		2262/2026
99	D-WA/30962/2026	PUNJAB NATIONAL BANK, NEW DELHI ANJAN KUMAR BISWAL		
	WA/ /	MP		2263/2026
100	D-WA/30962/2026	PUNJAB NATIONAL BANK, NEW DELHI ANJAN KUMAR BISWAL		
	WA/ /	MP		2264/2026
101	D-WP(C)/30876/2026	SAHADEV DEHURY ASHOK KUMAR SWAIN		
	WP(C)/ /	MP		12794/2026
102	D-WP(C)/29713/2023	CUTTACK DEVELOPMENT AUTHORITY DAYANANDA MOHAPATRA		
	WP(C)/29713/2023	MP		12795/2026
103	D-WP(C)/30875/2026	EXECUTIVE ENGINEER OF QUALITY CONTROL DEBENDRIS KUMAR SAHOO BHANGA		
	WP(C)/ /	MP		12796/2026
104	D-WP(C)/14358/2025	M/S. NATIONAL ALUMINIUM COMPANY LTD. ANKUR KUMAR SHRA		
	WP(C)/10081/2025	MP		12797/2026
105	D-WP(C)/30881/2026	M/S RAJESH PARIDA, BHUBANESWAR RAMESH CHANDRA JENA		
	WP(C)/ /	MP		12798/2026
106	D-WP(C)/24029/2026	ADARSHA SENAPATI BISWABIHARI MOHANTY		
	WP(C)/16574/2026	MP		12799/2026
107	D-WP(C)/30880/2026	EXECUTIVE ENGINEER OF QUALITY CONTROL DEBENDRIS KUMAR SAHOO BHANGA		
	WP(C)/ /	MP		12800/2026
108	D-WP(C)/30886/2026	EXECUTIVE ENGINEER OF QUALITY CONTROL DEBENDRIS KUMAR SAHOO BHANGA		
	WP(C)/ /	MP		12801/2026
109	D-WP(C)/30890/2026	PABITRA MOHAN MOHARANA RABINDRANATH BARIK		
	WP(C)/ /	MP		12802/2026
110	D-WP(C)/30894/2026	SUDARSAN DAS RABINDRANATH BARIK		
	WP(C)/ /	MP		12803/2026
111	D-WP(C)/30896/2026	ARJUN BARIK RABINDRANATH BARIK		
	WP(C)/ /	MP		12804/2026
112	D-WP(C)/29319/2026	KARTIKESWAR BHUYAN MAHENDRA KUMAR SAHOO		
	WP(C)/20851/2026	MP		12805/2026
113	D-WP(C)/30905/2026	SK.ISSAK SUKANTA KUMAR NAYAK (2)		
	WP(C)/ /	MP		12806/2026
114	D-WP(C)/30904/2026	KASIM KHAN SUKANTA KUMAR NAYAK (2)		
	WP(C)/ /	MP		12807/2026
115	D-WP(C)/30906/2026	SK.SAHIP SUKANTA KUMAR NAYAK (2)		
	WP(C)/ /	MP		12808/2026
116	D-WP(C)/30908/2026	AFSAR KHAN SUKANTA KUMAR NAYAK (2)		
	WP(C)/ /	MP		12809/2026
117	D-WP(C)/22200/2013	KANAK DURGA THAKURAN		
	WP(C)/22200/2013	MP		12810/2026
118	D-WP(C)/30909/2026	SARAJIT KHAN SUKANTA KUMAR NAYAK (2)		
	WP(C)/ /	MP		12811/2026
119	D-WP(C)/25963/2021	PRASANNA KUMAR SAHOO GOPAL AGARWAL		
	WP(C)/25963/2021	MP		12812/2026
120	D-WP(C)/30913/2026	SK.MUMTAZ SUKANTA KUMAR NAYAK (2)		
	WP(C)/ /	MP		12813/2026

121	D-WP(C)/12190/2026 WP(C)/8925/2026	M/S.MAA MANGALA COMMUNICATION, BHUPAL KESWARI DASH, MR.DEEPAK KUMAR MOHAPATRA. MP		12814/2026
122	D-WP(C)/30915/2026 WP(C)/ /	BENUDHAR SAHU MP	SUBODH KUMAR MOHANTY	12815/2026
123	D-WP(C)/30917/2026 WP(C)/ /	SESHADEV SAHU MP	SUBODH KUMAR MOHANTY	12816/2026
124	D-WP(C)/30918/2026 WP(C)/ /	ABHIMANYU SAHU MP	SUBODH KUMAR MOHANTY	12817/2026
125	D-WP(C)/15815/2022 WP(C)/15815/2022	ARNAPURNA PRADHAN MP		12818/2026
126	D-WP(C)/30920/2026 WP(C)/ /	CHUDAMANI SAHU MP	SUBODH KUMAR MOHANTY	12819/2026
127	D-WP(C)/30923/2026 WP(C)/ /	RAJENDRA SAHOO MP	ASIT KUMAR JENA	12820/2026
128	D-WP(C)/30926/2026 WP(C)/ /	TANKADHAR SAHU MP	SUBODH KUMAR MOHANTY	12821/2026
129	D-WP(C)/48926/2025 WP(C)/34881/2025	BIJU KUMBHAR MP	MANORANJAN PADHI	12822/2026
130	D-WP(C)/30928/2026 WP(C)/ /	ARTATRAN SABAR MP	SEVATI SOREN	12823/2026
131	D-WP(C)/30930/2026 WP(C)/ /	BAINA @ CHANDRA SEKHAR SAHOO MP	ASHOK KUMAR SAHOO	12824/2026
132	D-WP(C)/30935/2026 WP(C)/ /	ABRAHAM GANTA MP	DR.JAGABANDHU DAS	12825/2026
133	D-WP(C)/18760/2026 WP(C)/14437/2026	LAXMAN KUMAR NAIK MP	NIRMAL KUMAR DAS	12826/2026
134	D-WP(C)/30939/2026 WP(C)/ /	B. APANA PRADHAN MP	SAIBRATA RATH	12827/2026
135	D-WP(C)/30937/2026 WP(C)/ /	SURENDRA PRASAD SAHOO MP	JAGAJIBAN PRADHAN	12828/2026
136	D-WP(C)/11350/2026 WP(C)/8410/2026	SIBA NARAYAN CHOTTRAY MP	NISHIKANTA MOHAPATRA	12829/2026
137	D-WP(C)/30943/2026 WP(C)/ /	MD. MATIUL HAQUE MP	AMIT PRASAD BOSE	12830/2026
138	D-WP(C)/30947/2026 WP(C)/ /	ADITYA KUMAR ROUT MP	SOUMYAJYOTI BISWAL	12831/2026
139	D-WP(C)/30951/2026 WP(C)/ /	RAMARANI INSTITUTE OF TECHNOLOGY, RAJESH K. ROU TRAY MP		12832/2026
140	D-WP(C)/29075/2026 WP(C)/20171/2026	BINAYAK BAL MP	ALOK KUMAR PANDA	12833/2026
141	D-WP(C)/30980/2026 WP(C)/ /	LADUKESHWAR AGARWALLA MP	SAROJ KUMAR DASH	12834/2026
142	D-WP(C)/30233/2025 WP(C)/21324/2025	ASHOK KUMAR JENA MP		12835/2026
143	D-WP(C)/30983/2026 WP(C)/ /	RAMENDRA KUMAR PUJARI MP	SANJIBANI MISHRA	12836/2026
144	D-WP(C)/7742/2022 WP(C)/7742/2022	MRUTNJAYA MOHANTY MP	SUSANTA KUMAR DASH	12837/2026
145	D-WP(C)/23062/2026 WP(C)/16259/2026	BALAKRUSHNA POLAI MP	SAMIR KUMAR MISHRA	12838/2026
146	D-WP(C)/30916/2026 WP(C)/ /	KANHU CHARAN BISOI MP	KURESH PRASAD DASH	12839/2026
147	D-WP(C)/30988/2026 WP(C)/ /	RAMESH CHANDRA RANA MP	NIRANJAN PANDA	12840/2026
148	D-WP(C)/30977/2026 WP(C)/ /	M/S SIDDHI VINAYAK OXYGEN MP	RAKESH KUMAR MALLICK	12841/2026
149	D-WP(C)/23384/2013 WP(C)/23384/2013	AKSHAYA KU.DAS MP	M/S.GAUTAM MUKHERJI	12842/2026
150	D-WP(C)/30925/2026 WP(C)/ /	PANCHU DAKUA MP	KURESH PRASAD DASH	12843/2026
151	D-WP(C)/30913/2026 WP(C)/ /	SK.MUMTAZ MP	SUKANTA KUMAR NAYAK (2)	12844/2026
152	D-WP(C)/30905/2026	SK.ISSAK	SUKANTA KUMAR NAYAK (2)	

	WP(C)/ /	MP		12845/2026
153	D-WP(C)/30909/2026	SARAJIT KHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		12846/2026
154	D-WP(C)/30904/2026	KASIM KHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		12847/2026
155	D-WP(C)/30906/2026	SK.SAHIP	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		12848/2026
156	D-WP(C)/30908/2026	AFSAR KHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		12849/2026
157	D-WP(C)/30929/2026	RAMCHANDRA PADHI	KURESH PRASAD DASH	
	WP(C)/ /	MP		12850/2026
158	D-WP(C)/30995/2026	UDIT PRASAD BABU	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		12851/2026
159	D-WP(C)/30997/2026	BHASKAR CHANDRA SAHOO	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		12852/2026
160	D-WP(C)/30999/2026	MRUTYUNJAY DEO	AMITABH MISHRA	
	WP(C)/ /	MP		12853/2026
161	D-WP(C)/26204/2026	NARAYAN SETH	LAXMI SHARMA	
	WP(C)/20745/2026	MP		12854/2026
162	D-WP(C)/9128/2026	CUTTACK CLUB LTD, CUTTACK	SATYA SUNDAR KANUNGO	
	WP(C)/6967/2026	MP		12855/2026
163	D-WP(C)/30921/2026	SANTOSH KUMAR SAHU	KURESH PRASAD DASH	
	WP(C)/ /	MP		12856/2026
164	D-WP(C)/31013/2026	DAITARI NAYAK	KARUNAKAR NAYAK	
	WP(C)/ /	MP		12857/2026
165	D-WP(C)/25491/2026	SABITA SINHA	ANSHUMAN DAS	
	WP(C)/19276/2026	MP		12858/2026
166	D-WP(C)/28615/2026	TUSHAR KANTI DAS	ANSHUMAN DAS	
	WP(C)/19824/2026	MP		12859/2026
167	D-WP(C)/31022/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, BHASANT SANKAR SAGAPATHY, NEW DELHI		
	WP(C)/ /	MP		12860/2026
168	D-WP(C)/31023/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, BHASANT SANKAR SAGAPATHY, NEW DELHI		
	WP(C)/ /	MP		12861/2026
169	D-WP(C)/25376/2026	BHAGWATI AGARWAL	JITENDRA SAMANTARAY	
	WP(C)/17472/2026	MP		12862/2026
170	D-WP(C)/31026/2026	THE PRINCIPAL GENERAL MANAGER, NEW DELHI	WASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		12863/2026
171	D-WP(C)/31031/2026	ANTARYAMI BEHERA	SISIR KUMAR PUROHIT	
	WP(C)/ /	MP		12864/2026
172	D-WP(C)/31036/2026	AMAR KUMAR PATRA	ARUN KUMAR BEHERA	
	WP(C)/ /	MP		12865/2026
173	D-WP(C)/9805/2019	DR.LAXMIDHAR JENA	M/S.SASWAT DAS	
	WP(C)/9805/2019	MP		12866/2026
174	D-WP(C)/31044/2026	SHRINIBAS NARENDRA	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		12867/2026
175	D-WP(C)/31041/2026	PARTHA SARATHI PRADHAN	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		12868/2026
176	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		12869/2026
177	D-WP(C)/31046/2026	M/S PRIME AUTOMOBILES, RAYAGADA	SIDDHANT SARANGI	
	WP(C)/ /	MP		12870/2026
178	D-WP(C)/31047/2026	BHARAT CHANDRA SIAL	VIVEKANANDA JENA	
	WP(C)/ /	MP		12871/2026
179	D-WP(C)/13679/2024	SUSHIL KUMAR ROUT		
	WP(C)/7686/2024	MP		12872/2026
180	D-WP(C)/31050/2026	TANMAYA MISRA	SUBHADUTTA ROUTH	
	WP(C)/ /	MP		12873/2026
181	D-WP(C)/7118/2021	IN RE OLIVE RIDLEY TURTLES	MR.MOHIT AGARWAL (AMICUS CURIAE)	
	WP(C)/7118/2021	MP		12874/2026
182	D-WP(C)/31056/2026	MABELLO DOORS AND FURNITURE PVT.LTD, KANAKPUR	SATYAN KUMAR ACHARYA	
	WP(C)/ /	MP		12875/2026
183	D-WP(C)/31058/2026	HAPPY CHILDREN HOME CHARITABLE TRUST, KANAKPUR	DEEPA KUMAR	
	WP(C)/ /	MP		12876/2026

